COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016 APPEAL NO. 144 OF 2016 & IA NO. 311 OF 2016

Dated: 29th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 143 OF 2016 & IA NO. 310 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

M/s Mokia Green Energy Pvt. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri

Mr. Ashwin Ramanathan

Ms. Rhea Luthra

Counsel for the Respondent(s): Mr. Aadil Singh

Mr. Gulabh Singh for R-2

Mr. Sakesh Kumar for R-3

APPEAL NO. 144 OF 2016 & IA NO. 311 OF 2016

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

M/s Atma Powers Pvt. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s):

Ms. Swapna Seshadri

Mr. Ashwin Ramanathan

Ms. Rhea Luthra

Counsel for the Respondent(s): Mr. Aadil Singh

Mr. Gulabh Singh for R-2

Mr. Sakesh Kumar for R-3

ORDER

Learned counsel appearing for Respondent No.2 seeks some time to take instructions in the matter.

List the matter on <u>04.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk